

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.232
TO BE ANSWERED ON 19.07.2016

Illegal Electric Fences in Forest Areas

232. SHRI V. ELUMALAI:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that illegal electric fences have posed a threat to wildlife in many parts of the country;
- (b) if so, the details of deaths of wild animals due to erection of such fences;
- (c) whether the Government has any action plan to remove the illegal electrical fences erected in forest areas; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ANIL MADHAV DAVE)

- (a)&(b) The Ministry has not received any report of death of wild animals due to erection of illegal electric fences in forest areas.
- (c)&(d) In view of (a)&(b) above, question does not arise. Protection of forests and wildlife is the mandate of the State Governments. States are empowered to take action for prevention of offences and against commission of such offences in this regard.
